

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : IA(IBC)/1449(CHE)/2024

APPLICATION NUMBER : CP(IB)/58(CHE)/2024

NAME OF THE APPLICANT : Ashwani Kumar Bhatia

NAME OF THE RESPONDENT(S) : Canara Bank and another

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
rules, 2016**

ORDER

Ld. Counsel Mr.P.S.Suman for the Applicant.

This is a fresh Application seeking to dismiss CP(IB)/58(CHE)/2024 as not maintainable for lack of jurisdiction.

Copy has been served and AOS is to be filed.

Reply be filed within 2 weeks. Rejoinder be filed within a week thereafter.

List the Application for hearing on **02.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk